

**GOVERNMENT OF INDIA
FINANCE AND COMPANY AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:5201
ANSWERED ON:25.04.2003
LOAN FROM FOREIGN FINANCIAL INSTITUTIONS
P. RAJENDRAN

Will the Minister of FINANCE AND COMPANY AFFAIRS be pleased to state:

- (a) Whether any agreement has been executed by the Government of Kerala with the Asian Development Bank for availing the recently secured loan;
- (b) If so, the details thereof;
- (c) Whether the Government of Kerala has also submitted any fresh application/project proposals for availing loan from foreign financial institutions; and
- (d) If so, the details thereof?

Answer

SHRI ANANDRAO V. ADSUL - MINISTER OF STATE FOR FINANCE AND COMPANY AFFAIRS

- (a) and (b) A programme loan for the Modernizing Government and Fiscal Reforms in Kerala for an amount of US \$ 200 million was signed between Government of India and Asian Development Bank (ADB) on 16th December, 2002.
- (c) Yes, Sir.
- (d) Government of Kerala has submitted Theerapatham Tourist Infrastructure Project for assistance from the Japan Bank of International Co-operation and the same has been included in the list of projects posed to Government of Japan for their consideration for Official Development Assistance under the FY 2003 loan package.